

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1277
ANSWERED ON:04.03.2010
CASES OF PASSENGER MISBEHAVIOUR
Owaisi Shri Asaduddin

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether there has been alarming rise in the cases of passenger misbehaviour reported by female cabin crew members
- (b) if so, the present provisions available to tackle such cases;
- (c) whether almost all the airlines have requested the Directorate General of Civil Aviation to enforce strict norms to deter unruly behaviour;
- (d) if so, the details thereof and time by which these are likely to be finalised;
- (e) whether the Government has approached International Air Transport Association to frame strict rule to tackle such unruly behaviour; and
- (f) if so, the details thereof and steps taken/being taken by the Government in this regard?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

- (a):- No, Madam. However, some cases have been reported during past few months.
- (b):- There is no specific provision in the Aircraft Act/Rules to tackle such cases. However individual cases are dealt under other Acts, namely Indian Penal Code (IPC) etc. as per the gravity of the cases.
- (c):- No, Madam.
- (d):- Does not arise.
- (e):- No, Madam.
- (f):- Does not arise.